

National Company Law Tribunal

Allahabad Bench

CP NO. (IB)/191/ALD/2017

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF ALLAHABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 24.01.2018

NAME OF THE COMPANY: Punjab National Bank vs. M/s Savaria
SECTION OF THE COMPANIES ACT/ I & B CODE: U/S 7 of I & B Code 2016. Mills And 44

<u>Sl. NO.</u>	<u>Name</u>	<u>Designation</u>	<u>Representation</u>	<u>Signature</u>
<u>1.</u>	SAURABH Ad	Adv.	POA B	Saurabh
<u>2.</u>				

CP No.(IB) 191/ALD/2017

Sri Saurabh, Advocate for the petitioner- Financial Creditor.

In this present matter, the Registry was earlier directed to issue a formal notice to the Corporate Debtor Company. However, the service of such notice is still awaited.

Therefore, the Registry is directed to issue reminder/notice. The petitioner counsel is also instructed to communicate a copy of this order alongwith copy of Company Petition to the Corporate Debtor Company.

The matter to be listed for filing objection, if any of Corporate Debtor Company.

The matter to be listed on 19th February, 2018

Date: 24/01/2018

Typed by
Jyoti
(Stenographer)

— Sd —
H.P. Chaturvedi,
Member(Judicial)